

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL) NOS. 5183-5184 OF 2014

Surya Narayan Mishra ... Petitioner(s)

VERSUS

State of Uttar Pradesh & Anr. Etc. ... Respondent(s)

OFFICE REPORT FOR DIRECTIONS

The matters above mentioned were listed before the Court of Registrar on 8th September, 2016 when an order was passed (Copy of Order is enclosed).

SLP (Cr1.) No. 5183/2014

There are two Respondents in the instant matter.

Mr. Samar Vijay Singh, Advocate is representing the Respondent No.1/State but Counsel has not filed the Counter Affidavit.

Mr. Shakil Ahmad Syed, Advocate is representing Respondent No.2 and Counter Affidavit has been filed.

Service of notice is complete.

SLP (Cr1.) No. 5184/2014

There are four Respondents in the instant matter.

Mr. Samar Vijay Singh, Advocate is representing the Respondent No.1/State, but Counsel has not filed the Counter Affidavit, so far.

Mr. Subhasish Mohanty, Advocate is representing Respondent No.2, but Counsel has not filed the Counter Affidavit, so far.

It is submitted that Counsel for the Petitioner has not furnished fresh address of Respondent Nos. 3 & 4, so far.

Service of Show Cause Notice on Respondent Nos.3 & 4 is incomplete.

The Office Report for Directions is listed before the Hon'ble Judge-in-Chambers for orders.

DATED this the 1st day of September, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Ms. Sharmila Upadhyay, Advocate
303, Setalvad Block, Supreme Court
2. Mr. Samar Vijay Singh, Advocate
29, R.K. Garg Chambers, S.C.I.
3. Mr. Shakil Ahmad Syed, Advocate
201, M.C. Setalvad Block, S.C.I.
4. Mr. Subhasish Mohanty, Advocate
Library II, Supreme Court of India

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ASSISTANT REGISTRAR